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Madhya Pradesh Nagarpalik Vidhi (Sanshodhan) Adhiniyam, 2012

6 of 2013

[09 January 2013]

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An Act further to amend the Madhya Pradesh Municipal Corporation Act, 1956 and the Madhya Pradesh Municipalities Act, 1961.

Be it enacted by the Madhya Pradesh Legislature in the Sixty-third year of the Republic of India as follows:--

* Published in M.P. Rajpatra (Asadharan) dated 9-1-2013 Page 26(1).

1. Short title :-

This Act may be called the Madhya Pradesh Nagarpalik Vidhi (Sanshodhan) Adhiniyam, 2012.

2. Amendment to the Madhya Pradesh Act No. 23 of 1956 :-

In Section 132 of the Madhya Pradesh Municipal Corporation Act, 1956 (No. 23 of 1956), in sub-section (6), in clause (n), the words "goods or" shall be omitted.

3. Amendment to the Madhya Pradesh Act No. 37 of 1961 :-

In Section 127 of the Madhya Pradesh Municipalities Act, 1961 (No. 37 of 1961), in sub-section (6), in clause (n), the words "goods or" shall be omitted.